

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **02.04.2026** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 AM

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In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson,
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 192/2026 For Stay IA No. 551/2026 For Exemption IA No. 552/2026 For Urgent Hearing IA No. 553/2026	Madhusudan Khemka Vs Canara Bank & Anr.	Ms. J Parimalam	
2.	Comp App (AT) (CH) (Ins) No. 193/2026 For Exemption IA No. 554/2026 For Stay IA No. 555/2026 For Urgent Hearing IA No. 556/2026	R Sundaresh Vs Canara Bank & Anr.	Ms. J Parimalam	
3.	Comp App (AT) (CH) (Ins) No. 197/2026 For Stay IA No. 564/2026 For Exemption IA No. 565/2026 (With Defects)	A Mathiyalagan Suspended Director of Mediclone Biotech Pvt Ltd Vs Biotechnology Industry Research Assistance Council & Anr.	Mr. Sandeep Kumar Ambalavanan	
4.	Comp App (AT) (CH) (Ins) No. 104/2026 For Exemption IA No. 316/2206 For Stay IA No. 317/2026 For Condone Delay IA No. 471/2026 Delay in refiling IA No. 472/2026	T Venkatram Reddy Vs L&T Finance Ltd & Anr.	Mr. Dinesh Balachandran	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 143/2025	Kanchana Gattu & Anr. Vs Hotel Parklane Pvt Ltd & 5 Ors	Ms. R Moneshaa	Mr. Y Suryanarayana R2 R4

6.	Comp App (AT) (CH) (Ins) No. 27/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt Ltd & Anr WITH	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh R1 R2
7.	Comp App (AT) (CH) (Ins) No. 28/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt. Ltd. & Anr	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh R1 R2

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1. Notice Board
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By order of Hon'ble Chairperson